

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION
CIVIL APPEAL NO.458 OF 2009

V.K.SHARMA

APPELLANT(S)

VERSUS

KARAM SINGH PALNE & ORS.

RESPONDENT(S)

WITH

CIVIL APPEAL NO.459 OF 2009

O R D E R

Civil Appeal No.458 of 2009

Since the appellant in this appeal has already retired from service in the year 2015, obviously he would be entitled to benefit of services rendered otherwise the matter has become of academic importance. The judgment of the High Court shall not come in the way of the appellant seeking retiral benefits in respect of the post he was holding at the time of his retirement.

Let dues, if any, be settled within a period of four months from today on fulfillment of the requisite formalities by the appellant.

The appeal is disposed of accordingly.

Civil Appeal No.459 of 2009

In view of order passed in connected C.A.No.458 of 2009, this appeal also stand disposed of on the same terms and conditions.

.....J.
[ARUN MISHRA]

.....J.
[UDAY UMESH LALIT]

NEW DELHI
MAY 2, 2018

ITEM NO.105

COURT NO.11

SECTION IV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCivil Appeal No(s). 458/2009

V.K.SHARMA

Appellant(s)

VERSUS

KARAM SINGH PALNE & ORS.

Respondent(s)

WITH

C.A.No.459/2009 (IV)

(READY)

Date : 02-05-2018 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s)

Mr.Ashok Kumar Panda, Sr.Adv.
Mr.Sudhir Walia, Adv.
Ms.Niharika Ahluwalia, Adv.
Dr.Abhishek Atrey, Adv.

Mr.Ashok K. Mahajan, AOR

For Respondent(s)

Mr.Sandeep Sethi, ASG
Mr.Rupesh Kumar, Adv.
Mr.Pranav Ranjan, Adv.
Ms.Anil Katiyar, Adv.
Mr.M.K.Maroria, Adv.Mr.Bimal Roy Jad, Adv.
Mrs.Shikha Dixit, Adv.
Mr.N.G.Dev, Adv.Mr.N.K.Gupta, Adv.
Mr.Puneet Varshney, Adv.
Ms.Vriti Gujral, Adv.
Ms.S.Janani, Adv.

Mr.Arun K. Sinha, AOR

Mr.Ajay Pal, AOR

Ms.Binu Tamta, AOR

Ms.Ranjeeta Rohatgi, AOR

UPON hearing the counsel the Court made the following
O R D E R

The civil appeals are disposed of in terms of the
signed order.

Pending applications, if any, stand disposed of.

(Ashok Raj Singh)
Court Master

(Suman Jain)
Court Master

(Signed Order is placed in the file)